

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1084/2022 in Company Petition IB/256/2022
NAME OF THE COMPANY	Sri Vasi Reddy Kanti
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Vasi Reddy Kanti
UNDER SECTION	95 of IBC

ORDER

The Counsel for the Respondent seeks time stating that the senior Counsel has some personal problem. Post on 12.04.2023, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)